

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2004

(CC 9738-9739/2004)

(From the judgement and order dated 04/02/2003 and 18/5/2004 in WP Nos.

1039(MS) & 514(MS)/2000 and RP No.62/2003 of HIGH COURT OF ALLAHABAD

AT LUCKNOW BENCH, LUCKNOW)

P.K.TANDAN

Petitioner(s)

VERSUS

M/S. RAM NARAIN MADAN LAL & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 29/10/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Gopal Subramaniam, Sr.Adv.

Mr. Anupam Lal Das,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the applications for condonation of delay as a
also on
the special leave petitions.

[Alka Dudeja]

Court Master

[Om Prakash]

Court Master